

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
ALLAHABAD**

REGIONAL BENCH - COURT NO.I

Service Tax Appeal No.71308 of 2018

(Arising out of Order-in-Original No.03/Commissioner/Audit-II/Ghaziabad/2017 dated 26/05/2017 passed by Commissioner of Central Excise & Service Tax, Ghaziabad)

Shri Hari Om Dixit

(H-133, Sector-63, Noida)

.....Appellant

VERSUS

Commissioner of Central Excise & Service Tax, Noida

(Noida)

....Respondent

APPEARANCE:

Shri Dharmendra Srivastava, Chartered Accountant &

Shri Suhail, Advocate for the Appellant

Shri Manish Raj, Authorised Representative for the Respondent

**CORAM: HON'BLE MR. P.K. CHOUDHARY, MEMBER (JUDICIAL)
HON'BLE MR. SANJIV SRIVASTAVA, MEMBER (TECHNICAL)**

DATE OF HEARING : 27 February, 2024
DATE OF PRONOUNCEMENT : 26 June, 2024

This appeal is allowed by way of remand. For order, see the date of order in Service Tax Appeal No.70353 of 2019.

Sd/-
(P.K. CHOUDHARY)
MEMBER (JUDICIAL)

Sd/-
(SANJIV SRIVASTAVA)
MEMBER (TECHNICAL)

akp